

Central Administrative Tribunal  
Principal Bench, New Delhi.

CP-438/2007 in  
OA-2404/2004

New Delhi this the 17<sup>th</sup> day of January, 2008.

Hon'ble Mr. Justice M. Ramachandran, Vice-Chairman(J)  
Hon'ble Mrs. Chitra Chopra, Member(A)

Sh. Banarsi Dass,  
S/o late Sh. Ganga Sahai,  
Rtd. Sub-Head, Northern Railway  
At Deputy Chief Accounts Officer(Traffic)  
Near DRM's Office, New Delhi.

.... Applicant

(through Sh. H.P. Chakravorty, Advocate)  
Versus

1. Sh. Shriprakash,  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

2. Sh. Gurmeet Singh,  
Financial Advisor & Chief Accounts  
Officer, Northern Railway, HQ's Office,  
Northern Railway, Baroda House,  
New Delhi.

3. Sh. Sanjeet,  
Dy. Chief Accounts Officer  
(Traffic Accounts),  
Northern Railway, near DRM's  
Office, State Entry Road,  
New Delhi.

.... Respondents

(through Sh. VSR Krishna, Advocate)

DR



**Order (Oral)**

**Mr. Justice M. Ramachandran, VC(J)**

It is submitted that the orders of the Tribunal have been  
and ~~stands stayed~~ stayed.  
challenged before the Hon'ble High Court of Delhi. CP is closed but  
with liberty to get it revived if found necessary.



Chitra Chopra  
(Chitra Chopra)  
Member(A)

M. Ramachandran  
Vice-Chairman(J)

/W/

Rehmp 27/3/10 for reviled